GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 2799 TO BE ANSWERED ON 03.08.2022

SAFETY OF WOMEN PASSENGERS

2799. SHRIMATI KIRRON KHER:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has taken adequate steps for ensuring safety and security of women especially in local shuttle trains running for short distance via Delhi routes;
- (b) if so, the details thereof along with the impact of the steps taken by the Government in this regard; and
- (c) the other measures which are being contemplated by the Government for the safety of women in trains?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY (SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.2799 BY SHRIMATI KIRRON KHER TO BE ANSWERED IN LOK SABHA ON 03.08.2022 REGARDING SAFETY OF WOMEN PASSENGERS

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, as such, State Governments are responsible for prevention, detection, registration and investigation of crime and maintaining law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security of passenger area and passengers and for matters connected therewith. Cases of crime under Indian Penal Code (IPC) are registered and investigated by the concerned Government Railway Police.

Further, the following steps are being taken by the Railways in coordination with GRP for safety and security of passengers including of women passengers in trains and at railway stations:-

- On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police of different States daily.
- Under 'Meri Saheli' initiative, focused attention has been provided for safety and security of lady passengers travelling alone by long distance trains for their entire journey i.e. from originating station to destination station.
- Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties, to the extent possible.

- 4. Ladies Special trains running in Metropolitan cities are being escorted by lady RPF personnel. In other trains, where escorts are provided, the train escorting parties have been briefed to keep extra vigil on the lady passengers travelling alone, ladies coaches en-route and at halting stations.
- 5. Frequent Drives are conducted against entry of male passengers into the compartments reserved for ladies.
- 6. Surveillance is kept through CCTV cameras provided in 5882 coaches in trains and 861 Railway stations for enhanced security of passengers.
- 7. For immediate assistance passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 (integrated with National Emergency No. 112).
- 8. Railways are in regular touch with passengers through various social media platforms like. Twitter, Facebook, Koo etc. to enhance security of passengers and to address their security concerns.
- Frequent announcements are made through Public Address System to educate passengers and sensitize them to take precautions against theft, snatching, drugging etc.
- 10. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.
- 11. Special squads are deployed in short distance trains for security of women passengers from time to time.

Based on the data provided by GRP, it is informed that no case is registered in respect of heinous crime against women passenger in local shuttle trains running for short distance via Delhi routes during the last 2 year i.e. 2020, 2021 and current year 2022(upto June). Due to the various measures mentioned above, the crime against women passengers is under control especially in local/shuttle trains running across short distance via Delhi routes.
